

12.50 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST REPORT

MR. SPEAKER: Shri G. Lakshmanan—not here.

Shri P. Parthasarathy—to present the first report of the Committee on Private Members' Bills and Resolutions.

SHRI P. PARTHASARATHY (Rajampet): I beg to present the first report of the Committee on Private Members' Bills and Resolutions.

12.50 hrs.

PETITION RE: SOLUTION OF PROBLEM OF FOREIGN NATIONALS IN ASSAM WITHIN THE PROVISIONS OF THE CONSTITUTION

MR. SPEAKER: Prof. Madhu Dandavate to present ...

DR. SUBRAMANIAM SWAMY (Bombay North-east): I have a point of order which will have precedence over what you are going to say. I invite your attention to direction No. 2. There item 11 talks about the relative precedence of the classes of business. The Assam House is in suspended animation and the responsibilities of the House have been taken over by this House and the Janata MLAs of the Assam House have been arrested but this House has to be informed of that. Let me tell you. Although the proceedings of the other House should not be brought into this House, as a background I may tell you that the Minister has agreed to make a statement in the other House. So in this House the Minister should make a statement because it is a large-scale arrest of MLAs that has taken place.

MR. SPEAKER: I will look into it. Prof. Madhu Dandavate to present a petition signed by Shri Golap Barbora and others regarding solution of problem of foreign nationals in Assam

within the provisions of the Constitution.

PROF. MADHU DANDAVATE (Rajapur): You have already read out.

MR. SPEAKER: That is what you are trying to do. I am trying to help you. You can read it out again.

PROF. MADHU DANDAVATE: Though you have usurped my position, I will not usurp

Sir, I beg to present a petition signed by Shri Golap Barbora and others regarding solution of problems of foreign nationals in Assam within the provisions of the Constitution.

12.51 hrs.

HINDUSTAN TRACTORS LIMITED (ACQUISITION AND TRANSFER OF UNDERTAKINGS) AMENDMENT BILL*

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to move for leave to introduce a Bill to amend the Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Act, 1978.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Act, 1978."

The motion was adopted.

SHRI CHARANJIT CHANANA: I introduce the Bill.

*Published in Gazette of India Extraordinary Part II, Section 2, dated 11-6-1980.